

ADM/33/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 29.06.2020.

NOTIFICATION

Since Sri Sandesh K., Prl. Civil Judge & JMFC, Devanahalli, is under quarantine on account of production of an accused by police who tested positive for COVID-19, Sri Rajashekhar, II Additional Senior Civil Judge & JMFC, Devanahalli, is placed in-charge of the court of Prl. Civil Judge & JMFC, Devanahalli, till Sri Sandesh K., Prl. Civil Judge & JMFC, Devanahalli returns to duty.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy to:

1. The II Addl. Senior Civil Judge & JMFC, Devanahalli.
2. The Prl. Civil Judge & JMFC, Devanahalli.
3. The Public Prosecutors of the court concerned.
4. The Advocates' Association, Devanahalli.
5. Web Hosting
6. Notice Board
7. Office Copy